



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3877/2018	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
2	WP(C)/4833/2018	BISHNU DEKA Versus THE STATE OF ASSAM AND 9 ORS.	MR. R SARMA MR. H SARMA	MR. P SARMAH (R10) MR. S K SINGHA (R10) MS R D KAKATI (R10) MR. S UPADHAY (R10) SC, EDU MR. B KUMAR (R10) SC, BTADC
3	WP(C)/7417/2018	SALEM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR. A M ALAMAN	GA, ASSAM
4	WP(C)/164/2019	MOHAR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. T H HAZARIKA (R7) MR. S ALIM (R8) MR. B HUSSAIN(R8) MR M CHETIA (R7) MR. A T SIKDER(R8) MR A RASHID (R7) SC, SEC. EDU.
5	WP(C)/6390/2019	ABHIJIT BHAGAWATI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA MRS R DEKA	GA, ASSAM
6	WP(C)/8750/2019	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM
7	MFA/159/2021	M/S HILLS CEMENT CO. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-2) SC, NF RLY
8	Tr.P.(Crl.)/37/2022	RADHIKA RABHA AND ANR Versus RATAN HAJONG	MR. B C DAS	
9	CRP(IO)/40/2022	DIPJYOTI SAHARIA AND ANR Versus MANORAMA MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)

10	WP(C)/1121/2022	LAL RUPESH NATH SHAHDEO Versus INDIAN OIL CORPORATION LIMITED AND 10 ORS	MR R SENSUA MR D BORAH	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS N GAUTAM SC, I O C
11	WP(C)/3582/2023	MD. FAZAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN	GA, ASSAM SC, SEC. EDU.
12	WP(C)/3820/2023	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
13	WP(C)/5375/2023	M/S ZANA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR. O P BHATI	11-03-2024	To	07-04-2024
8)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MR. S BANIK	18-03-2024	To	21-03-2024
13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGOHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
21)	MR. K P PATHAK	22-03-2024	To	05-04-2024
22)	MR. A C SARMA	21-03-2024	To	28-03-2024
23)	MS N SAIKIA	22-03-2024	To	29-03-2024